

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 31-08-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
HEARING ON IA				
1	O.S. 1419/2013 (SUMMONS) IA/1/2013 IA/2/2013		Chinnu Singh K M Vs Munishamappa	Srinivas
2	O.S. 1584/2013 (SUMMONS) IA/1/2013		Muniyamma Vs Muniyappa C M	B V D
3	O.S. 1856/2015 (SUMMONS) IA/1/2015		Manjunath N Vs Krishnareddy K C	
4	M.A. 100/2018 (SUMMONS) IA/1/2018		LOKESH S Vs RESHMA	Anand V
OBJECTION ON IA				
5	O.S. 1344/2018 (SUMMONS) IA/1/2018 IA/2/2018		PRATAP D GHORPADE Vs INDRAJEET D GHORPADE	Ajay J N
PLNTF EVIDENCE				
6	O.S. 1277/2014 (EVIDENCE.) IA/1/2014		Jayamma Vs Sharadamma	K C V
7	O.S. 471/2015 (EVIDENCE.) IA/1/2015		Sharadhamma Vs Pillamma	GOVINDARAJU..J
8	R.A. 100/2015 (ARGUMENTS.) IA/1/2015		Chinagiriappa T Vs Marappa	H M S
<u>12:00 P.M - 1:00 P.M</u>				
FURTHER EVIDENCE FOR DEFND				
9	L.A.C. 6/2011 (EVIDENCE.)		THE SPECIAL LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY NHAI Vs MS KARNATAKA STATE ELECTRONICS DEVELOPMENT CORPORATION LIMITED	SUDEEP .V.C.
PLNTF EVIDENCE				

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Cause List Date: 31-08-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
10	L.A.C. 2/2011 (EVIDENCE.)		NARASAMMA Vs SPECIAL LAND ACQUISITION OFFICER AND ESTATE OFFICER	SANTHOSH S NAGARALE
11	O.S. 118/2013 (EVIDENCE.) IA/1/2013		Akkayamma Vs Chikka Muthurayappa	H.N.Prakash
12	O.S. 1575/2013 (EVIDENCE.) IA/1/2013		Amarnatah Vs Ramakrishnappa B M	P R H
13	O.S. 364/2015 (EVIDENCE.) IA/1/2015		Mahesh R Vs Ramaiah	
FUTHER CHIEF OF pw				
14	O.S. 1231/2013 (EVIDENCE.) IA/1/2013		Narayanamma Vs Narayanappa	
15	O.S. 205/2015 (EVIDENCE.) IA/1/2015		Venkatappa Vs Marappa alias Munimarappa	Adinarayana
3:00 P.M - 4:00 P.M				
16	O.S. 536/2015 (EVIDENCE.) IA/1/2015		Ravikumar H Vs Hanumappa	Venugopal M G
PLNTF EVIDENCE				
17	O.S. 961/2015 (EVIDENCE.) IA/1/2015		Anjanappa C Vs Muniraju L	H.T. JAGANATHA
18	O.S. 1016/2015 (EVIDENCE.) IA/1/2015		Nagarathnamma Vs Lakshamma	M.V. GANESH
19	O.S. 1795/2015 (EVIDENCE.) IA/1/2015		Rathnamma Vs Munirathnamma	M G Ravisha
FUTHER CHIEF OF pw				
20	O.S. 752/2015 (EVIDENCE.) IA/1/2015		Pravin Kumar P M Vs Byrappa	H.M. ANANDA KUMAR
4:00 P.M - 5:00 P.M				
CROSS EXAMINATION OF PW				
21	O.S. 120/2015 (EVIDENCE.) IA/1/2015		Anand P Vs Munikempamma @ Pillamma	G.VENKATAPPA
PLNTF EVIDENCE				

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22	O.S. 1543/2017 (EVIDENCE.) IA/1/2017		Thimmaiah L Vs Siddamma	C.G.Puttaraju
23	O.S. 1619/2017 (EVIDENCE.) IA/2/2017 IA/1/2017 IA/4/2017 IA/3/2017		Sangeetha K. Vs Roberts G	Chikkappaji Gowda K.V.
24	O.S. 1262/2018 (EVIDENCE.) IA/1/2018		RAMESH A T Vs AMALAMMA	A.G.NAGARAJA
Cases listed below are adjourned due to Covid 19				
AWAIT SUMMON/NOTICE				
25	O.S. 1122/2013 (SUMMONS) IA/1/2013	09-10-2020	Munirevanna Vs Leelavathi	Padmanabha
26	O.S. 1625/2014 (SUMMONS) IA/1/2014	09-10-2020	Gowramma Vs Munikrishnappa N C	L Mahesh
NOTICES				
27	O.S. 1663/2015 (SUMMONS) IA/1/2015	09-10-2020	Nagesh Vs Muniraju	
OBECTION				
28	O.S. 1306/2013 (SUMMONS) IA/1/2013	09-10-2020	Hanumakka Vs Chikkegowda	K N Narahari Rao
PAPER PUBLICATION				
29	O.S. 773/2014 (SUMMONS) IA/1/2014	09-10-2020	Sanjeevaiah Vs Muninarasamma	S R S
STEPS				
30	O.S. 1313/2014 (SUMMONS) IA/1/2014	09-10-2020	Ramaiah Vs Venkatesh	
31	O.S. 62/2015 (SUMMONS) IA/1/2015	09-10-2020	Mamatha Vs Ramachandrareddy M A	T.S.RAVINDRA KUMAR

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GANESH PADIYAR
I ADDL.SENIOR CIVIL JUDGE
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 172/2010 (SUMMONS) IA/1/2010		BHAGYAMMA Vs AKKAYAMMA	S.GANESH SHENOY C.RAJANNA
AWAIT SUMMON/NOTICE				
2	O.S. 1784/2018 (SUMMONS) IA/1/2018 IA/2/2018		Lakshmi Narayanamma H Vs Rajamma	D Nagaraja Chetty
OBECTION				
3	O.S. 539/2003 (SUMMONS) IA/1/2003		RATHAMMA Vs SIDDAGANAMMA	T SESHAGIRI RAO T. SESHAGIRIRAO
STEPS				
4	O.S. 1450/2018 (SUMMONS) IA/1/2018		Padma M Vs Brundamma	H Rajanna
5	O.S. 1609/2018 (SUMMONS) IA/1/2010		GAYATHRI R Vs SHEIK MOHADDIN	A K Venkatesh
<u>12:00 P.M - 1:00 P.M</u>				
AWAIT SUMMON/NOTICE				
6	O.S. 2103/2007 (SUMMONS) IA/1/2007		SRINIVAS Vs SAMPANGIRAMAIAH	L KRISHNA REDDY BRR FOR D1 TO 3 AND 12 TO 15
NOTICES				
7	R.A. 6/2020 (SUMMONS) IA/1/2020 IA/2/2020		Jayamma V Vs Jayalakshmi C	Ramesh Kumar
STEPS				
8	O.S. 774/2019 (SUMMONS) IA/3/2019 IA/4/2019 IA/1/2019 IA/2/2019		S. R. MUNIREDDY Vs H. LIAKAT ALI KHAN	D. S. J.
9	O.S. 794/2020 (FIRST HEARING) IA/1/2020		MOHAN A Vs DAYANANDA	ARUN KUMAR S
10	O.S. 827/2019 (A.D.R) IA/1/2019		Savitha R Vs Ramesh R	V N A

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11	O.S. 654/2018 (ISSUES.) IA/1/2018		Shobha Vs Rudramma	B Keshava Murthy
12	O.S. 177/2019 (ISSUES.) IA/1/2019		Krishnappa Govindaraj Vs Swetha Rao	M. Ramaswamy
13	O.S. 178/2019 (ISSUES.) IA/1/2019		Krishnappa Govindaraj Vs Sathyanarayan Rao N	M. Rangaswamy
PLNTF EVIDENCE				
14	O.S. 1499/2015 (EVIDENCE.) IA/1/2015		Papanna Vs Muniyamma	J.V CHANDRASHEKAR
3:00 P.M - 4:00 P.M				
15	O.S. 1775/2015 (EVIDENCE.) IA/1/2015		Srikantha Chikkanna Naik Vs Vasantha	Satish
16	O.S. 1391/2013 (ARGUMENTS.) IA/1/2013 IA/2/2013 IA/3/2013		Dakshayini A Vs The State of Karnataka Revenue Department	G Papi Reddy
17	O.S. 1416/2019 (ORDERS.) IA/1/2019		Anand B K Vs Krishnappa	Harish K A

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
OBECTION				
1	O.S. 1303/2019 (SUMMONS) IA/0/2019 IA/1/2019		SATHYANARAYANAPPA Vs GURUMMA ALIAS GUNASHEELA	INDUMATHI
2	O.S. 141/2005 (HEARING) IA/1/2005		J MANJUNATHA Vs PUSHPA	V CHANDRAPPA GSS
3	O.S. 1270/2005 (HEARING) IA/1/2005		CHANDRAMMA Vs B NANJUNDAPPA	GOVINDA GOWDA PARAMESHWARAPPA C
4	O.S. 373/2008 (HEARING) IA/1/2008		MUNIRATHNAMMA Vs SUSHEELAMMA	
5	FDP 11/2008 (HEARING) IA/1/2008		H M SRINIVASA Vs M GOPALA SETTY	BOJA RAJ C.M.R.
6	O.S. 915/2008 (HEARING)		RUPEN PATEL Vs JAYARAM SHETTY	MOHAN BHAT DISMISSED
7	O.S. 1411/2011 (HEARING) IA/1/2011		MANJUNATH V Vs VENKATESH A K	GIRIJASHANKAR
8	M.C. 148/2020 (HEARING) IA/1/2020		KAVYA C V Vs NARASIMHA MURTHY	CHANDRA REDDY K V
<u>12:00 P.M - 1:00 P.M</u>				
9	O.S. 1163/2008 (HEARING) IA/1/2008		NARAYANAPPA Vs MUNINAGAPPA	P. LAKSHMINARAYANA EXPARTY D1 TO 5 , 7 TO 10
10	O.S. 1299/2008 (HEARING) IA/1/2008		NANJAMMA Vs PUSHPA	C.RAVIKUMAR
11	O.S. 244/2010 (HEARING) IA/1/2010		KRISHNA REDDY Vs NARASIMHA REDDY	
12	O.S. 678/2010 (HEARING) IA/1/2010		SHARADA AND OTHERS Vs MUNIYAPPA	T.KODANDARAMA
13	O.S. 997/2010 (HEARING) IA/1/2010		AMEENA AND OTHERS Vs LALMABEE	M.R. VEERENDRA
14	O.S. 872/2011 (HEARING) IA/1/2011		MANJULA Vs CHIKKALINGAIAH	AHSWATHANARAYANA and ASSOCIATES

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 1254/2011 (HEARING) IA/1/2011 IA/2/2011		SARASAMMA Vs NANJAMMA.A	MAILAPPA.K
<u>3:00 P.M - 4:00 P.M</u>				
16	O.S. 325/2011 (HEARING)		GOWRAMMA Vs THIMMAIAH.	M. B. SHANKARE GOWDA. MSB
17	Misc 42/2011 (HEARING) IA/1/2011 IA/2/2011		NAGARATHNAMMA Vs NAGARAJA	ASWATHANARAYANA REDDY
18	O.S. 580/2011 (HEARING) IA/1/2011		SHIVAKUMAR.M. Vs MANGALAMMA	V.N.RUDRESH
19	O.S. 599/2011 (HEARING)		RENUKADEVI Vs JAYAMMA	V.LAXMINARAYANA
20	O.S. 848/2011 (HEARING) IA/1/2011		VENKATAMMA Vs POOJABYLAMMA	S.JAYAPRAKASH NARAYAN
21	O.S. 1400/2011 (HEARING) IA/1/2011		LAKSHMAMMA Vs GOPALLAPPA	CHANDRA SHEKAR K T Dakappa
22	O.S. 1407/2011 (HEARING) IA/1/2011		MOHAMMED KHASIM Vs MEER ASLAM OTHERS	YOUNOUS ALI KHAN
23	O.S. 671/2012 (HEARING)		PUTTAMMA Vs BHAGYAMMA	H.M.Ananda kumar
<u>4:00 P.M - 5:00 P.M</u>				
24	O.S. 784/2012 (HEARING) IA/1/2012 IA/2/2012		Gangamma Vs Siddalingamma	ASHWATHANARAYANA AND ASSOCIATES
25	O.S. 927/2012 (HEARING) IA/1/2012		Ramachandra Vs Shamanna	Lakshmi.G
26	O.S. 1003/2012 (HEARING) IA/1/2012 IA/2/2012		Karnataka Jesuit Educational Society Vs N.P.Ramalakshamma	DSK LEGAL
27	O.S. 1512/2012 (HEARING) IA/1/2012		Mohammad Iyaz Vs Fathima Bi	C.Shankar Reddy
28	O.S. 1589/2012 (HEARING) IA/1/2012		Sabage Gowda.S.H Vs Ramakrishnappa	Nagaiah

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	O.S. 576/2019 (HEARING) IA/1/2019		Suresh C Vs Manjappa S	A M V
30	O.S. 803/2020 (FIRST HEARING) IA/1/2020		HANUMANTHARAYAPPA C Vs SURESH P	K R CHANDRASHEKAR REDDY
Cases listed below are adjourned due to Covid 19				
31	O.S. 2076/2005 (SUMMONS)	19-09-2020	SHASHIKUMAR Vs R. KRISHNAPPA	BNG
32	O.S. 1339/2006 (SUMMONS) IA/1/2006	19-09-2020	REVAMMA Vs GIRIYAMMA	L P SURESH KSG ADVOCATE
33	O.S. 393/2008 (SUMMONS) IA/1/2008 IA/2/2008	19-09-2020	AMZAD BASHA Vs THE GOVERNMENT OF KARANTAKA	M.D.BASAVANNA D1 TO D4 - SRI.A.G.P
34	L.A.C. 3/2008 (SUMMONS)	19-09-2020	SHYLAJA Vs SPECIAL LAND ACQUISITION OFFICER	Narayanaswamy
35	O.S. 713/2008 (SUMMONS) IA/1/2008 IA/2/2008	19-09-2020	DYAVANNA Vs THE GOVERNMENT OF KARNATA	M.D. BASAVANNA D1 TO 3 - SRI.B.PRASANNA, AGP
36	O.S. 816/2008 (SUMMONS)	19-09-2020	T G KRISHNAPPA Vs KENGARI NARAYANAPPA	D.S.MALI PATIL
37	O.S. 18/2010 (SUMMONS) IA/1/2010	19-09-2020	PADMA Vs PAPA REDDY	.G.S.PRASAD REDDY
38	O.S. 418/2010 (SUMMONS) IA/1/2010	19-09-2020	HEMANNA @ HEMMAIAH Vs VENKATAMMA	N.KEMPEGOWDA ABSENT
39	O.S. 688/2010 (SUMMONS) IA/1/2010	19-09-2020	SUBBAMMA Vs MUNIVENKTAMMA AND OTHERS	C.N.VIKRAM
40	O.S. 751/2010 (SUMMONS) IA/1/2010 IA/2/2010	19-09-2020	MUNIYAPPA @ MUGANNA Vs NARAYANAMMA AND OTHERS	NARAYANA SWAMY
41	O.S. 1067/2011 (SUMMONS) IA/1/2011	19-09-2020	KAVYASRI Vs NARAYANAPPA	P.LAKSHMINARAYANA
42	O.S. 200/2012 (SUMMONS) IA/1/2012 IA/2/2012	19-09-2020	MUNIVENKATAMMA Vs BIDDAPPA.N.A	P.NARAYANAPPA

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43	O.S. 396/2012 (SUMMONS) IA/1/2012	19-09-2020	GOWRAMMA Vs VENKATARAMANAPPA	S. S. ZULAPI
44	O.S. 749/2012 (SUMMONS) IA/1/2012 IA/2/2012	19-09-2020	Raja Gopal.A Vs Gopal.K	muniraju.K.N
45	O.S. 1078/2012 (SUMMONS) IA/1/2012	19-09-2020	Syed ameer sab Vs Nafeeza begum	Malluraiah
46	O.S. 1250/2012 (SUMMONS) IA/1/2012	19-09-2020	Nirmal Raj Vs Chowramma	
47	O.S. 1653/2012 (SUMMONS) IA/1/2012	19-09-2020	Rayamma Vs Jospeh	Jacob.A
48	O.S. 1510/2012 (HEARING) IA/1/2012	19-09-2020	Varalakshmi alias Varalakshamma Vs Venkata Muniyappa	N.M.Ananda
49	O.S. 1397/2006 (EVIDENCE.) IA/1/2006	19-09-2020	RATHNAMMA Vs GOWTHAMA REDDY	C. RAJAGOPALA RAGHAVENDRA REDDY
50	O.S. 2068/2008 (EVIDENCE.) IA/1/2008	19-09-2020	GOWRAMMA Vs RAMREDDY	H.M.ANAND KUMAR DEFT.NO.1, 3 - SRI.M.D.BASAVANNA K.SHIVASHANKAR
51	O.S. 1026/2010 (EVIDENCE.) IA/1/2010	19-09-2020	T NAVEEN KUMAR Vs RATHNAMMA	
52	O.S. 5/2012 (EVIDENCE.) IA/1/2012	19-09-2020	SAAKAMMA @ RAJAMMA Vs SHARADAMMA	MADHU .R.
53	O.S. 649/2012 (EVIDENCE.)	19-09-2020	MUNIRAJAPPA Vs GANGALAKSHAMMA	S VEMA REDDY G
: M.A./0000070/2012				
54	R.A. 116/2015 (SUMMONS) IA/1/2015	02-11-2020	State of Karnataka Vs Anjanappa	Nataraj
55	O.S. 1760/2017 (SUMMONS) IA/1/2017 IA/2/2017	02-11-2020	M/s Harmony Developers, Vs Narayanswamy	
56	O.S. 608/2014 (ISSUES.) IA/1/2014	02-11-2020	Yellamma Vs Venkatappa	H G S

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 875/2013 (SUMMONS) IA/1/2013 IA/2/2013 IA/3/2013		Narayan alias Narayanappa.M Vs Venkate Gowda.C	V.Chandrappa
2	O.S. 2019/2014 (SUMMONS) IA/1/2014		Manjunath K Vs Kunnappa Reddy	Pradeep C
3	M.A. 26/2020 (NOTICE) IA/1/2020		DURGA DEVELPERS PVT LTD., REPTD BY DURGA JHA Vs SAHADEVA KRISHNA DEAD BY LRs VARALAKSHMI C	JANARDHAN G
4	O.S. 188/2016 (ARGUMENTS.) IA/1/2016 IA/2/2016		Kalamma Vs Munithayamma	N.S SHESHADRI
<u>12:00 P.M - 1:00 P.M</u>				
5	M.C. 177/2020 (HEARING)		CHETHAN KUMAR M Vs PRIYANKA B S	R P SOMASHEKARIAH
6	O.S. 812/2020 (FIRST HEARING) IA/1/2020		SHIVAKUMAR Vs PRAKASH	C.VENKATESH
7	M.C. 317/2019 (APPEARANCE OF PARTY)		Tanushree Mahato Vs NIL	Aarti Mundkur
<u>3:00 P.M - 4:00 P.M</u>				
8	O.S. 2135/2014 (SUMMONS) IA/1/2014 IA/2/2014		Manjula Vs Parijatha	G.C.P
9	O.S. 1794/2019 (SUMMONS) IA/1/2019		VAIDYAR MOHAMMED ALI REPTD BY AMRUT P PATEL Vs RANGAMMA	G CHANDRASHEKARAIH
10	O.S. 435/2013 (ARGUMENTS.) IA/1/2013		Lakshman Gowda T.H Vs Lakshmamma G.G	Sridar N
11	O.S. 301/2016 (ARGUMENTS.) IA/1/2016		Rathnamma, Rep. by GPA holder Manjunatha D M Vs Narayana Swamy	Ramaprasanna Kumar
<u>4:00 P.M - 5:00 P.M</u>				
12	O.S. 804/2020 (HEARING) IA/1/2020 IA/2/2020		VENKATARAJU R Vs THIPPAIAH M	VASANTH K K

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K M ANANDA

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	M.C. 343/2019 (A.D.R)		Shudhanshu Raghav alias Shudhanashu Pal Singh Vs Nupur Singh	G D S
14	O.S. 600/2014 (SUMMONS) IA/1/2014		Nagamma Vs Ramaiah	Lokesh B
Cases listed below are adjourned due to Covid 19				
15	O.S. 790/2020 (HEARING) IA/1/2020	14-09-2020	MUNIRAJU Vs KRISHNAMMA	MANJUNATH G
16	FDP 34/2012 (SUMMONS)	20-10-2020	Parvathamma deceased by her LRS. Vs M C Krishnappa	V. Anand
(O.S./0000729/1998)				
17	O.S. 200/2013 (SUMMONS) IA/1/2013	20-10-2020	Manjunath.P Vs Chandrakala	MS Gururaj and associates
18	O.S. 312/2013 (SUMMONS) IA/1/2013 IA/2/2013	20-10-2020	Kanthamma.P Vs Munikatappa	H.S.Ramamurthy
19	O.S. 507/2013 (SUMMONS) IA/1/2013	20-10-2020	Lakshman.R Vs Manjula	A.Prakash
20	O.S. 643/2013 (SUMMONS) IA/1/2013	20-10-2020	Lakshamma Vs Lingaraju	C.S.Hiremath
21	R.A. 124/2013 (SUMMONS) IA/1/2013	20-10-2020	Muninanjappa Vs Krishnappa	P S M
22	O.S. 2107/2014 (SUMMONS) IA/1/2014	20-10-2020	Amanulla Vs Pyarejan	T Swaroop
23	O.S. 1717/2019 (SUMMONS) IA/1/2019	20-10-2020	Srinath A H Vs Vishwapathi Rao	T Chandrappa
24	O.S. 1883/2019 (SUMMONS)	26-10-2020	Gangavenkataiah Vs Harish Kumar V	Sampathaiah
25	O.S. 1955/2019 (SUMMONS) IA/1/2019	26-10-2020	Basavaraj B Vs Munishamanna	S N A
26	O.S. 12/2020 (SUMMONS) IA/1/2020	26-10-2020	SATHYANARAYANA N Vs SUJATHA P	G JAIRAJ

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27	O.S. 37/2020 (SUMMONS) IA/1/2020	26-10-2020	Siddamma Vs Muniramakka	M Subramanya
28	O.S. 84/2020 (SUMMONS) IA/1/2020	26-10-2020	Muniraju R Vs Lakshmamma	B S P
29	O.S. 106/2020 (SUMMONS) IA/1/2020	26-10-2020	Jamuna Devi N Vs Saraswathi Bai H	CHANDRA NAIK
30	M.C. 22/2020 (SUMMONS) IA/1/2020	26-10-2020	Sumithra S R Vs Revanna B	K H Pradeep Kumar
31	M.A. 11/2020 (SUMMONS) IA/1/2020	26-10-2020	Aneesa Sulthana Vs Sadiqa Kabir	Sundaramurthy

In the Court of V Addl. Senior Civil Judge,
Bangalore Rural District Bangalore
Cause List Dated 31-08-2020

MORNING SESSION

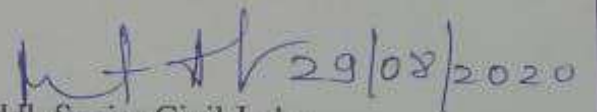
Sl. No.	Case No.	Stage	Advocate	
			Plaintiff Advocate	Defendant Advocate
01	OS. 832/2006	Hearing	Sri. S.P.S	
02	OS. 482/2007	Hearing	Sri. P.T.H	
03	OS. 1422/2008	Hearing	Sri. R.R.D	
04	OS. 1142/2013	Hearing	Sri. M.S.M	
05	OS. 254/2012	Arguments	Sri. V.P.R	
06	OS. 433/2015	Arguments	Sri. R.R	

AFTERNOON SESSION

Sl. No.	Case No.	Stage	Advocate	
			Plaintiff Advocate	Defendant Advocate
01	MVC. 747/2015	Hearing	Sri. M.N.R	
02	OS. 1669/2016	Hearing	-----	
03	MA. 58/2020	Hearing	Sri. N	
04	OS. 1088/2016	Arguments	Sri. S	

NOTE :

1. Only 10 matters posted for hearing / argument are available on 31.08.2020
2. The next date of hearing pertaining to other matters posted on 31.08.2020 will be given on the same day.


Jc V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.

In the Court of VI Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru

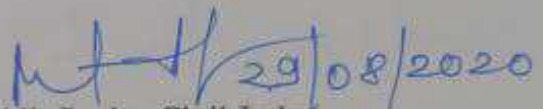
Cases Listed on 31-08-2020

MORNING SESSION

Sl. No.	Case No.	Stage
01	O.S. 364/2006	Hearing
02	O.S. 675/2007	Hearing
03	O.S. 1184/2007	Hearing
04	O.S. 2495/2007	Hearing
05	O.S. 1574/2007	Arguments
06	O.S. 58/2009	Hearing
07	O.S. 632/2009	Hearing
08	O.S. 7/2014	Hearing
09	O.S. 158/2014	Hearing
10	O.S. 171/2014	Hearing

AFTERNOON SESSION

Sl. No.	Case NO.	Stage
01	O.S. 304/2014	Hearing
02	O.S. 687/2014	Hearing
03	O.S. 804/2014	Hearing
04	M.A. 17/2015	Hearing
05	FDP. 22/2015	Hearing
06	O.S. 1341/2016	Hearing
07	M.A. 53/2017	Hearing
08	O.S. 566/2017	Hearing
09	O.S. 24/2017	Arguments.

 29/08/2020

VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.